

M/s. Therm Flow Engineers Vs Mr. Bhavesh Narumalani & Anr

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Dec. 22, 2017

Acts Referred: Companies Act, 1956 " Section 397, 398, 402

Companies Act, 2013 " Section 241, 399

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Balvinder Singh, Member(Technical)

Bench: Full Bench

Advocate: Ashok Lal Bhai, Arvind Kumar, Hena George, Purti Marwaha Gupta, Krishnendu Datta, Prachi Johri, Malvika Awasthi

Final Decision: Dismissed

Judgement